

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/3344/2025 ARBP/8/2025	SRI JAGANNATH TRANSPORT CORPORATION, RAYAGADA VS UNION OF INDIA	ATUL TRIPATHY VS	// ( //
2	D-ARBP/2252/2025 ARBP/9/2025	S.M. CONSULTANTS, BBSR VS STATE OF ODISHA	BUDHA BINAYA VS	// ( //
3	D-BLAPL/3054/2025 BLAPL/1137/2025	SATRUGHAN PATEL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /499 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0002272/2024
4	D-BLAPL/3062/2025 BLAPL/1138/2025	PURAN KARKARIA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /189 /2024 A.D.J.,RAYAGADA(Rayagada ) TR/0000024/2024
5	D-BLAPL/3079/2025 BLAPL/1139/2025	KARUNAKAR JENA @ SILU VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /185 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000274/2024
6	D-BLAPL/2976/2025 BLAPL/1140/2025	JITENDRA@JEETENDRA SAHOO VS STATE OF ODISHA	MANOJ KUMAR AGRAWALLA VS	CYBER CRIME AND E.O, BALASORE /4 J.M.F.C.,BALASORE(Baleshwar) CT/0000697/2024
7	D-BLAPL/3098/2025 BLAPL/1141/2025	EKAN PANI VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	MALKANGIRI /401 /2023 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000488/2023
8	D-BLAPL/2408/2025 BLAPL/1142/2025	RANGADHAR @ KARLO DHAREI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	barpalli /292 /2023 DIST.AND SESSIONS JUDGE,BARGARH CT/0000004/2024
9	D-BLAPL/3078/2025 BLAPL/1143/2025	BISIKESAN BEHERA @ BEEURA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KANTABANJI /17 /2025 J.M.F.C.,KANTABANJI(Balangir) GR/0000024/2025
10	D-BLAPL/2760/2025 BLAPL/1144/2025	M. NARAYAN VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	CHITRAKONDA /204 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000836/2024
11	D-BLAPL/2856/2025 BLAPL/1145/2025	RANJIT DIGAL VS UNION OF INDIA (NCB)	SURYAKANTA DWIBEDI VS	NCB BHUBANESWAR /8 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000521/2024

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12	D-BLAPL/3049/2025 BLAPL/1146/2025	HEMANTA KUMAR SWAIN @ BAPI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BANKI /330 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000459/2024
13	D-BLAPL/3020/2025 BLAPL/1147/2025	ANTARYAMI SUNA VS STATE OF ODISHA	RAMAKANTA MISHRA VS	TUSRA /57 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000011/2024
14	D-BLAPL/3085/2025 BLAPL/1148/2025	WAHAJUDDIN VS STATE OF ODISHA	DEBASISH PATNAIK VS	BAIDYANATHPUR /403 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001795/2024
15	D-BLAPL/2941/2025 BLAPL/1149/2025	CHANDAN BARIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	GOPALPRASAD /312 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000070/2024
16	D-BLAPL/2978/2025 BLAPL/1150/2025	TOSHARANJAN BARIK @ TASA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MURIBAHAL /341 /2024 JMFC MURIBAHAL(Balangir) GR/0000328/2024
17	D-BLAPL/2963/2025 BLAPL/1151/2025	BABU KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000679/2024
18	D-BLAPL/2710/2025 BLAPL/1152/2025	SALU @ DILIP PARIDA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	BENTKAR (42 MOUZA) UPD CUTTACK J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001196/2024
19	D-BLAPL/2926/2025 BLAPL/1153/2025	PRASANTA KALATA @ KALTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BINIKA /10 /2025 DISTRICT AND SESSIONS JUDGE,SONEPUR Spl/0000003/2025
20	D-BLAPL/2649/2025 BLAPL/1154/2025	BABUNA DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SPL.TASK FORCE /1 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000019/2025
21	D-BLAPL/2764/2025 BLAPL/1155/2025	MAMITA MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	GOCHHAPADA /108 /2023 A.D.J.PHULBANI(Kandhamal) ST/0000079/2023
22	D-BLAPL/2855/2025 BLAPL/1156/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /182 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003360/2024
23	D-BLAPL/3148/2025	BINOD SAMAL	ASHOK KUMAR SARANGI	MANGALA BAG /10 /2025

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	BLAPL/1157/2025	VS STATE OF ODISHA	VS	J.M.F.C,CUTTACK(Cuttack) GR/0000017/2025
24	D-BLAPL/2393/2025 BLAPL/1158/2025	JAYANTA PRADHAN @ NAKULA VS STATE OF ODISHA	SURYAKANTA DASH VS	JALESWAR /57 /2023 A.D.J.,JALESWAR(Baleshwar) Spl/0000043/2023
25	D-BLAPL/2532/2025 BLAPL/1159/2025	BIJAY MALLICK @ BIJAY MALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjar)
26	D-BLAPL/2608/2025 BLAPL/1160/2025	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	2(A)CC/0000001/2025 SAHID NAGAR P.S. /11 /2025 DISTRICT & SESIONS JUDGE,BHUBANE
27	D-BLAPL/3144/2025 BLAPL/1161/2025	MAHENDRA CHOUDHURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TR/0000020/2025 GUNUPUR /182 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada )
28	D-BLAPL/3132/2025 BLAPL/1162/2025	ROHAN KHAN @ ABDUL NADEEM @ SK.NADEEM VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TR/0000096/2024 SAMBALPUR TOWN /118 /2024 SPL.JUDGE SAMBALPUR(Sambalpur)
29	D-BLAPL/2722/2025 BLAPL/1163/2025	LAXMIKANTA YADAV VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	TR/0000044/2024 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
30	D-BLAPL/3134/2025 BLAPL/1164/2025	AJIT SINGH @ MANIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TR/0000029/2024 ORIENT /180 /2020 A.D.J.,JHARSUGUDA(Jharsuguda )
31	D-BLAPL/3162/2025 BLAPL/1165/2025	AMIT KUMAR PATNAIK @ MIKU VS STATE OF ODISHA	DEVASHIS PANDA VS	CT/0000021/2021 PARLAKHEMUNDI /20 /2024 DISTRICT AND SESSIONS JUDGE,GAJA
32	D-BLAPL/3173/2025 BLAPL/1166/2025	SUBASH CHANDRA KUANAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ST/0000068/2024 KHANDAGIRI P.S. /597 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha )
33	D-BLAPL/3103/2025 BLAPL/1167/2025	BULU NAYAK @ GULU VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	CT/0001580/2024 BADAGODA P.S. /411 /2023 J.M.F.C.(IV),BHUBANESWAR(Khordha )
34	D-BLAPL/1185/2025 BLAPL/1168/2025	BADAL SAHOO @ SACHIN SAHOO VS	BIPLAB KUMAR DASH VS	CT/0000693/2023 BADAMBADI /353 /2024 P.O SPL.COURT SC AND ST (POA) ACT,

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35	D-BLAPL/3114/2025 BLAPL/1169/2025	STATE OF ODISHA BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	Spl/0000251/251 TIGIRIA /299 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000292/2024
36	D-BLAPL/2800/2025 BLAPL/1170/2025	BABU @ DILLIP KUMAR DAS @ DILIP DAS VS STATE OF ODISHA	CHIRANJEEV VIDYABHUSAN VS	CHAULIAGANJA /165 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000672/2023
37	D-BLAPL/2846/2025 BLAPL/1171/2025	ARUN MAHANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /159 /2024 A.D.J.,BARIPADA(Mayurbhanj) ST/0000244/2024
38	D-BLAPL/3122/2025 BLAPL/1172/2025	SUMIT KUMAR SINGH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NISCHINTAKOILI /8 /2025 JMFC, NISCHINTAKOILI(Cuttack) GR/0000010/2025
39	D-BLAPL/2147/2025 BLAPL/1173/2025	MANOJ @ DURBADAL NAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /252 /2024 A.D.J.,BARGARH(Bargarh ) CT/0000070/2024
40	D-BLAPL/2375/2025 BLAPL/1174/2025	ANANDA NANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /115 /2024 ASST. SESSIONS COURT (WOMENS CO CT/0000090/2024
41	D-BLAPL/3116/2025 BLAPL/1175/2025	R. AKASH BEHERA VS STATE OF ODISHA	SARBESWAR SAHOO VS	KHANDAGIRI P.S. /520 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001390/2024
42	D-BLAPL/1471/2025 BLAPL/1176/2025	AJAYA LAMBA VS STATE OF ODISHA	DEBASISH PATNAIK VS	BAIDYANATHPUR /403 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001795/2024
43	D-BLAPL/3041/2025 BLAPL/1177/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CHHEND /57 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0000704/2024
44	D-BLAPL/2513/2025 BLAPL/1178/2025	SURAJ HARIJAN VS STATE OF ODISHA	NEELAKANTHA PANDA VS	NABARANGAPUR TOWN /405 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001482/2024
45	D-BLAPL/3118/2025 BLAPL/1179/2025	SACHIDANANDA NAG VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000008/2025

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46	D-BLAPL/2601/2025 BLAPL/1180/2025	DEBASIS PATTNAYAK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BERHAMPUR CYBER CRIME /31 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002646/2024
47	D-BLAPL/2973/2025 BLAPL/1181/2025	RAM MOHAN MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BELTUKURI /66 /2023 DIST.& SESSIONS JUDGE,NAWAPARA(O ST/0000125/2023
48	D-BLAPL/2854/2025 BLAPL/1182/2025	NNAMDI STANLEY MBAMALU @ GERMAN @ MBAMALU NNAMDI STANLEY VS STATE OF ODISHA	DEVASHIS PANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000391/2024
49	D-BLAPL/3139/2025 BLAPL/1183/2025	RAJESH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /226 /2020 A.D.J.,PADAMPUR(Bargarh ) CT/0000049/2021
50	D-BLAPL/3223/2025 BLAPL/1184/2025	SASWAT KUMAR DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPL JUDGE, KHALLIKOTE(Ganjam) 2(A)CC/0000001/2025
51	D-BLAPL/2321/2025 BLAPL/1185/2025	SUNIL HANS VS STATE OF ODISHA	ABHILASH MISHRA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./0000018/2024
52	D-BLAPL/2882/2025 BLAPL/1186/2025	BISWAJIT KHUNTIA VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	KAKATAPUR /229 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000009/2025
53	D-BLAPL/3150/2025 BLAPL/1187/2025	PRASANTA SENAPATI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000009/2025
54	D-BLAPL/2923/2025 BLAPL/1188/2025	SUNIL MAJHI VS STATE OF ODISHA	BISWA RANJAN DAS VS	//0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000040/2024
55	D-BLAPL/3197/2025 BLAPL/1189/2025	RAJARAM MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /9 /2025 S.D.J.M.,JAJPUR(Jajapur ) CT/0000049/2025
56	D-BLAPL/2960/2025 BLAPL/1190/2025	PRATAP SAMAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000679/2024
57	D-BLAPL/3117/2025	SUSHANTA BINDHANI	SARBESWAR SAHOO	//

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	BLAPL/1191/2025	VS STATE OF ODISHA	VS	1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000009/2025
58	D-BLAPL/2773/2025 BLAPL/1192/2025	RAMESH KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /329 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000997/2024
59	D-BLAPL/3212/2025 BLAPL/1193/2025	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /382 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000474/2024
60	D-BLAPL/2964/2025 BLAPL/1194/2025	RANJIT SWAIN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	PURUSHOTTAMPUR /16 /2023 A.D.J.,CHATRAPUR(Ganjam) ST/0000079/2023
61	D-CMAPL/53635/2024 CMAPL/40/2025	ANANDA CHANDRA SAHOO VS DHRUBA SAHOO	ADV. VS	// ( //
62	D-CMAPL/53642/2024 CMAPL/41/2025	ANANDA CHANDRA SAHOO VS DHRUBA SAHOO	ADV. VS	// ( //
63	D-CMP/3556/2025 CMP/152/2025	SHAKUNTALA JENA VS HIMANSU SEKHAR JENA	SUDHANSU SEKHAR JENA VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000122/2024
64	D-CMP/3588/2025 CMP/153/2025	HAREKRUSHNA PRADHAN VS BANSIDHAR JATI	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (JD),JALESWAR(Baleshwar CS/0000180/2016
65	D-CMP/2462/2025 CMP/154/2025	BASANTI KHILAR VS NIMAIN MOHANTY	PRAJNA SARITA MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CMA/0000352/2023
66	D-CMP/3805/2025 CMP/155/2025	RAMA CHANDRA MOHAPATRA VS ARUN KUMAR PANDA	UMA CHARAN MISHRA VS	// 2ND ADJ CUM SPL JUDGE,BHUBANESW Fao/0000026/2024
67	D-CMP/3449/2025 CMP/156/2025	TANUJA KARTIK VS MANAGOBINDA BEHERA	ANAM CHARAN PANDA VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000051/2016
68	D-CMP/2875/2025 CMP/157/2025	HADIA SETHI VS	SANTOSH KUMAR MAHANTY VS	// CIVIL JUDGE (SD),KHALIKOTE(Ganjam)

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69	D-CMP/1156/2025 CMP/158/2025	STATE OF ODISHA BANCHHANIDHI ROUT VS ASHAMANI ROUT	PANCHANAN PANIGRAHI VS	CS/0000011/2020 // CIVIL JUDGE (SD),BALASORE(Baleshwa
70	D-CMP/3037/2025 CMP/159/2025	SUKANTI SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR, SHALIVAHAN GREEN ENERGY LTD.,ANDHRAPRADESH	SURYANARAYAN BISWAL VS	CS/0000588/2010 // SPECIAL JUDGE(VIGILANCE),DHENKA
71	D-CMP/4143/2025 CMP/160/2025	SANDIP KUMAR PATEL VS ISWARI PATEL	SOUMYA MISHRA VS	Fao/0000015/2021 // CIVIL JUDGE (SD),KUCHINDA(Sambalpu
72	D-CMP/3553/2025 CMP/161/2025	MITU KUMAR JENA VS ALOK PANDA	SATYAJIT MOHAPATRA VS	CS/0000042/2022 // DISTRICT AND SESSIONS JUDGE,JHAR
73	D-CMP/3494/2025 CMP/162/2025	SUDHAKAR SAHOO VS ASHOK KUMAR DEY	DEBASIS MISHRA VS	Fao/0000006/2024 // ADDL. CIVIL JUDGE (SD),PURI(Puri)
74	D-CMP/3565/2025 CMP/163/2025	AKSHYA KUMAR BEHERA VS GOBINDA CHANDRA SETHI	DEBASHIS NANDA VS	CS/0000738/2015 // CIVIL JUDGE (JD),BHUBANESWAR(Kho
75	D-CONTC/3716/2025 CONTC/543/2025	RABINDRA NATH GOUDA VS DIBYA JYOTI PARIDA,COLLECTOR,GANJAM	ADV. VS	CS/0000826/2024 // ()
76	D-CONTC/3999/2025 CONTC/544/2025	MANASA @ MANAS RANJAN SABAR VS SUNIL KUMAR BANSAL,IPS	SWADHIN KESARI SINGH VS	// // ()
77	D-CONTC/2975/2025 CONTC/545/2025	GEETARANI DAS VS PRAMOD KAR, B.E.O,PURI	BIJAYALAXMI SAHOO VS	// // ()
78	D-CONTC/3649/2025 CONTC/546/2025	JAGADISH KUMAR SAHU VS BHUPENDRA SINGH POONIA,P.SECY., SKILL DEV. AND TECHNICAL EDU	SUBHADUTTA ROUTARY VS	// // ()
79	D-CONTC/3684/2025 CONTC/547/2025	CHITTA RANJAN MISHRA VS DR.MANORANJAN SAHU,SUB-COLLECTOR AND S.D.M, BBSR	ADV. VS	// // ()

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80	D-CONTC/3672/2025 CONTC/548/2025	MAGUNI NAYAK VS SHALINI PANDIT, COMMNR. CUM SECY, S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
81	D-CONTC/3673/2025 CONTC/549/2025	ANUPAMA SWAIN VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// 0 //
82	D-CONTC/3682/2025 CONTC/550/2025	BOBBILI HARIBABU VS ANANYA DAS, OSEPA	PRASANTA KUMAR PANDA VS	// 0 //
83	D-CONTC/3683/2025 CONTC/551/2025	TELAGANA ROJA VS ANANYA DAS, OSEPA	PRASANTA KUMAR PANDA VS	// 0 //
84	D-CONTC/3719/2025 CONTC/552/2025	NRUSINGHA CHARAN BISWAL VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
85	D-CONTC/3786/2025 CONTC/553/2025	SITAKANTA MOHANTY VS DEBASIS SINGH, M.D. ORISSA RURAL HOUSING AND DEVELOPMENT CO.LTD.	ASHOK KUMAR BEHERA VS	// 0 //
86	D-CONTC/3860/2025 CONTC/554/2025	MANORAMA NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
87	D-CONTC/3863/2025 CONTC/555/2025	SOUBHAGYA RANJAN ROUT VS ARUN KUMAR NAYAK, SUB-COLLECTOR, KENDRAPARA	ADV. VS	// 0 //
88	D-CONTC/3897/2025 CONTC/556/2025	SOCIETY FOR ENVIRONMENTAL PROTECTION AND HUMAN RESOURCES DEVELOPMENT VS NAVEET KUMAR NAVEEN, DY. DIRECTOR, ESIC, BBSR	ADV. VS	// 0 //
89	D-CONTC/3921/2025 CONTC/557/2025	KEDARNATH MAJHI VS SUDHANSU SEKHAR MISHRA, I/C, D.P.C, RTE, SSA, NUAPADA	ADV. VS	// 0 //
90	D-CONTC/162/2025 CONTC/558/2025	ASHOK KUMAR DASH VS MANORANJAN MALLIK, DIRECTOR, SECONDARY EDUCATION, BBSR	J.K.MISHRA (2) VS	// 0 //
91	D-CONTC/3153/2025	MADHU SABAR	ADV,	//

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	CONTC/559/2025	VS	VS	0
		ANU GARG,IAS		//
92	D-CONTC/3468/2025	SURENDRA SAHOO	ADV.	//
	CONTC/560/2025	VS	VS	0
		BIPIN KUMAR SAHOO,SUB-DIVISIONAL ELECTRICAL ENGINEER, TPCODL, PURI		//
93	D-CONTC/3836/2025	KISHORE CHANDRA SAHU	ADV.	//
	CONTC/561/2025	VS	VS	0
		UJAGARA PRADHAN,BEO,JUJUMORA,SAMBALPUR		//
94	D-CONTC/3883/2025	SANDHYARANI PATTNAIK	NIHAL RATH	//
	CONTC/562/2025	VS	VS	0
		DR.NILAKANTHA MISHRA,DIRECTOR OF PUBLIC HEALTH,ODISHA		//
95	D-CONTC/3174/2025	BASANT KUMAR BAG	ADV.	//
	CONTC/563/2025	VS	VS	0
		ANU GARG, IAS		//
96	D-CONTC/4041/2025	KRUSHNA CHANDRA NAYAK	ADV.	//
	CONTC/564/2025	VS	VS	0
		SURYABANSI MAYUR BIKASH,COLLECTOR, BALASORE		//
97	D-CONTC/4050/2025	AJAYA KUMAR ROUT	DEBENDRA NATH MISRA	//
	CONTC/565/2025	VS	VS	0
		A SRINIVAS ACHARYI,DISTRICT WELFARE OFFICER,MALKANGIRI		//
98	D-CONTC/4053/2025	CHAKRADHAR NAYAK	DEBENDRA NATH MISRA	//
	CONTC/566/2025	VS	VS	0
		A SRINIVAS ACHARYI,DIST. WELFARE OFFICER,MALKANGIRI		//
99	D-CONTC/3511/2025	SRIRAMA DASH	ADV.	//
	CONTC/567/2025	VS	VS	0
		SANJAY KUMAR SINGH,IAS		//
100	D-CONTC/4081/2025	BENUDHAR ROUT	ADV.	//
	CONTC/568/2025	VS	VS	0
		MRUTYANJAYA TRIPATHY,OAS		//
101	D-CONTC/4095/2025	LIPIKA MOHANTY	GOPAL SINHA	//
	CONTC/569/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
102	D-CONTC/3501/2025	PRADEEP KUMAR BEHERA	ADV.	//
	CONTC/570/2025	VS	VS	0

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103	D-CONTC/3807/2025 CONTC/571/2025	LOPAMUDRA MOHANTY,REGISTRAR,OUAT,BBSR HRUDANANDA RAY VS USHA PADHEE,P. SECY., DEPT. OF H AND UD	SOUMYA MISHRA VS	// // ()
104	D-CONTC/3685/2025 CONTC/572/2025	M/S PRATISTHA ENGINEERING LIMITED VS DILIP KUMAR DAS, A.G.M, S.B.I, IPICOL HOUSE,BBSR	ADV. VS	// // ()
105	D-CONTR/2953/2025 CONTR/5/2025	RABINDRA KUMAR SAHOO VS BIBEKANANDA BARIK	SUDEEP KUMAR SARANGI VS	// // ()/
106	D-CRLA/847/2025 CRLA/145/2025	RAKESH KUMAR MOHAPATRA@CHINTU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /378 /2023 A.D.J.,BHUBANESWAR(Khordha ) CT/0000205/2024
107	D-CRLA/2996/2025 CRLA/146/2025	SANTOSH BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /186 /2024 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000209/2024
108	D-CRLA/3010/2025 CRLA/147/2025	GAGAN NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	TIGIRIA /42 /2022 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000023/2022
109	D-CRLA/2327/2025 CRLA/148/2025	SUJAY MALLICK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000070/2022
110	D-CRLA/2188/2025 CRLA/149/2025	DEBENDRA MOHANTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GONDIA /216 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000033/2024
111	D-CRLA/2988/2025 CRLA/150/2025	JIBAN MALLIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JENAPUR /25 /2023 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) CT/0000078/2023
112	D-CRLA/3050/2025 CRLA/151/2025	PARAMANANDA SUBUDHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	TOMANDO /59 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000090/2022
113	D-CRLA/3170/2025 CRLA/152/2025	BRAJABANDHU BARIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUDWAR /466 /2020 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000091/2020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMA/3033/2025 CRLMA/17/2025	SUBASH CHANDRA PANDA VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	BADAGODA P.S. /5 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000009/2024
115	D-CRLMC/1784/2025 CRLMC/436/2025	NIROD KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	PRAVASHA PUJAREE PARIDA VS	CUTTACK VIGILANCE /7 /2014 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000008/2020
116	D-CRLMC/2311/2025 CRLMC/437/2025	PRAHALADA SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	ASTARANGA /6 /2024 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000119/2024
117	D-CRLMC/2415/2025 CRLMC/438/2025	PRAKASH GHADAI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL TOWN /199 /2007 J.M.F.C.,ANGUL(Anugul ) CT/0001112/2007
118	D-CRLMC/2797/2025 CRLMC/439/2025	MAHAR PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /1 /1998 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000313/2003
119	D-CRLMC/2801/2025 CRLMC/440/2025	DEEPAK KUMAR SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	RAJGANGPUR /144 /2013 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000302/2013
120	D-CRLMC/39057/2024 CRLMC/441/2025	ANANT BEHERA VS MAHESWAR SAHOO	DR. SUJATA DASH VS	/ /0 J.M.F.C.,BASUDEVPUR(Bhadrak ) ICC/0000091/2020
121	D-CRLMC/2807/2025 CRLMC/442/2025	PRAKASH DALEI @ PRAKASH CHANDRA DALEI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	JAGATPUR /475 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001107/2024
122	D-CRLMC/1530/2025 CRLMC/443/2025	ROHIT EKKA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	RAJGANGPUR /139 /2015 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000272/2015
123	D-CRLMC/2948/2025 CRLMC/444/2025	HEMANANDA MAJHI @ DRONA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /32 /2018 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000025/2018
124	D-CRLMC/2977/2025 CRLMC/445/2025	NALU @ KUMAR SATYAJEET SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /89 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000154/2024
125	D-CRLMC/2758/2025	KRUSHNA CHANDRA SAHOO@TUNA	SHIB SHANKAR MOHANTY	DASPALLA /22 /2020

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	CRLMC/446/2025	VS STATE OF ODISHA	VS	C.J.M.,NAYAGARH(Nayagarh ) ST/0000096/2023
126	D-CRLMC/588/2025 CRLMC/447/2025	TITUA SAMAL VS STATE OF ODISHA	DURGA PRASAD PANDA VS	DHENKANAL SADAR /955 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000075/2024
127	D-CRLMC/2992/2025 CRLMC/448/2025	PRAFULLA SINGH VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	AGARAPADA /10 /2015 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadrak) Spl/0000055/2017
128	D-CRLMC/2678/2025 CRLMC/449/2025	SANJIB KUMAR NAYAK@NAIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /223 /2022 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0002426/2022
129	D-CRLMC/2894/2025 CRLMC/450/2025	AJU @ SK.AZHARUDDIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA /161 /2012 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000215/2018
130	D-CRLMC/3032/2025 CRLMC/451/2025	AMULYA CHANDRA MOHAPATRA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	/ /0 EXECUTIVE MAGISTRATE,KHURDA(Khurda) MISCA/0000009/2025
131	D-CRLMC/2711/2025 CRLMC/452/2025	AJIT NIAL VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /276 /2020 S.D.J.M.,BARGARH(Bargarh ) CT/0000750/2020
132	D-CRLMC/3094/2025 CRLMC/453/2025	AKSHYA KUMAR GARNAIK@AKSHYA KU. GARNAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /148 /2022 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000701/2022
133	D-CRLMC/3120/2025 CRLMC/454/2025	NIRU@NIRANJAN PATI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /236 /2010 S.D.J.M.,PURI(Puri) GR/0001969/2010
134	D-CRLMC/2383/2025 CRLMC/455/2025	BIKRAM SOREN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHUNTA /85 /2016 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CMC/0000037/2022
135	D-CRLMC/2563/2025 CRLMC/456/2025	KANNAYALAL S@S. KANNAYAL VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	BADAMBADI /236 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000497/2023
136	D-CRLMC/3069/2025 CRLMC/457/2025	PANA NAIK @ PANA NAYAK VS	UMAKANTA BARIK VS	SURADA /121 /2015 A.D.J.,BHANJANAGAR(Ganjam)

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137	D-CRLMC/3076/2025 CRLMC/458/2025	STATE OF ODISHA KUSUNI @ KRUSHNA CHANDRA SWAIN VS	ANITA SAHOO VS	ST/0000069/2018 KHANDAPARA /160 /2020 ASST.SESSION JUDGE, KHANDAPADA
138	D-CRLMP/3068/2025 CRLMP/165/2025	STATE OF ODISHA NIRANJAN UPADHAYA VS	NISHIKANTA MISHRA VS	ST/0000001/2022 PIPLI /517 /2023 ( )
139	D-CRLMP/1972/2025 CRLMP/166/2025	STATE OF ODISHA RAMAKRISHNA MALLIK VS	SANTOSH KUMAR MAHANTY VS	// //0 ( )
140	D-CRLMP/2593/2025 CRLMP/167/2025	STATE OF ODISHA JANAKI BEHERA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /509 /2024 ( )
141	D-CRLMP/2781/2025 CRLMP/168/2025	STATE OF ODISHA MAMATA PRADHAN VS	DIGAMBARA MISHRA VS	// RAIRANGPUR (RURAL) /159 /2024 ( )
142	D-FAO/2169/2025 FAO/43/2025	STATE OF ODISHA LEGAL MANAGER(T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD., CUTTCK VS MRUTUNJAYA SENAPATI	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000307/2022
143	D-FAO/3980/2025 FAO/44/2025	DROPATI CHHATRIA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000047/2024
144	D-JCRLA/3219/2025 JCRLA/11/2025	GANDHILAL SAHU VS	ADV VS	LOISINGHA(BOLANGIR) /267 /2021 1ST ADDL SESSIONS JUDGE CUM PO,C
145	D-JCRLA/3217/2025 JCRLA/12/2025	STATE OF ODISHA BHUBAN NAIK VS	ADV VS	SC/0000113/2021 PALLAHARA /54 /2018 SPECIAL JUDGE,ANGUL(Anugul )
146	D-JCRLA/3216/2025 JCRLA/13/2025	STATE OF ODISHA RUSHI@RUSHAV NAIK VS	ADV VS	Spl/0000014/2018 CHHENDIPADA /313 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul )
147	D-JCRLA/3206/2025 JCRLA/14/2025	STATE OF ODISHA PRAKASH CHANDRA KANHAR @ BEDA VS STATE OF ODISHA	ADV VS	Spl/0000066/2022 KHAJURIPADA /53 /2018 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000053/2018

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148	D-JCRLA/3215/2025 JCRLA/15/2025	BIBHISANA GOUDA VS STATE OF ODISHA	ADV VS	KABISURYANAGAR (KODALA) /269 /20 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000084/2020
149	D-JCRLA/3214/2025 JCRLA/16/2025	KANHU CHARAN SAHU VS STATE OF ODISHA	ADV VS	BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000057/2023
150	D-JCRLA/3205/2025 JCRLA/17/2025	SURA KADA VS STATE OF ODISHA	ADV. VS	KHUNTUNI /63 /2018 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000061/2018
151	D-MACA/54159/2024 MACA/142/2025	THE DIVISIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD.,CUTTACKRIMJHIMBALA PATI VS TAPASWINI SAMAL	 VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000175/2018
152	D-MACA/1428/2025 MACA/143/2025	THE MANAGER IN CHARGE , ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS SABITRI MAHAKUD	PRAMOD KUMAR TRIPATHY VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000206/2021
153	D-MACA/2740/2025 MACA/144/2025	SUDHASHREE PATTNAIK VS PUSPALATA ROUT	AKSHAYA KUMAR PATI VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000107/2017
154	D-MACA/54530/2024 MACA/145/2025	M/S ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS JAMA ROUT	ANUPAM DASH VS	// 4th Motor Accident Claim Tribunal, Balangir Mac/0000040/2022
155	D-MACA/3302/2025 MACA/146/2025	THE IFFCO TOKIO GENERAL INSURANCE CO. LTD., BBSR VS HARABATI KARRI	RIMJHIMBALA PATI VS	// 4th Motor Accident Claim Tribunal, Balangir Mac/0000052/2023
156	D-MACA/3369/2025 MACA/147/2025	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BBSR VS SOMESH KUMAR MOHANTY	ANUPAM DASH VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) MACT/0000054/2019
157	D-MACA/1605/2025 MACA/148/2025	ORIENTAL INSURANCE CO.LTD., DEOGARH VS MAMATA NAHAK	SOMNATH ROY VS	// 1ST MACT, DEOGARH(Debagarh ) Mac/0000014/2022
158	D-MACA/53834/2024 MACA/149/2025	HARIHAR JENA VS LAXMAN MHETRE	KARUNAKAR NAYAK VS	// II MACT,CUTTACK(Cuttack) Mac/0001367/2019
159	D-MACA/1685/2025	D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	//

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	MACA/150/2025	VS DURGA DAS	VS	1ST MACT,CUTTACK(Cuttack) Mac/0000763/2015
160	D-MACA/54634/2024 MACA/151/2025	D.M., ORIENTAL INSURANCE CO.LTD.,KHURDA VS NAMAN KUMAR GOLE @ GOYAL	PRASANTA KUMAR MAHALI VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000924/2019
161	D-MACA/2575/2025 MACA/152/2025	D.M.,M/S NATIONAL INSURANCE CO.LTD.,KHURDA VS URMILA BISWAL	PRAKASH KUMAR MOHANTY VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000527/2006
162	D-MACA/2615/2025 MACA/153/2025	D.M., ORIENTAL INSURANCE CO LTD., BBSR VS SUSANT KUMAR@SANTOSH KUMAR BEHERA	RIMJHIMBALA PATI VS	// III MACT,PURI(Puri) Mac/0000145/2007
163	D-MACA/3972/2025 MACA/154/2025	UMESH CHANDRA SAMANTA SINGHAR@SAMANTARAY VS AKSHAYA KUMAR PARIDA	BIRANCHI NARAYAN RATH VS	// 3RD MACT,NAYAGARH(Nayagarh ) Mac/0000060/2016
164	D-MACA/2580/2025 MACA/155/2025	THE BRANCH MANAGER, M/S.NATIONAL INSURANCE COMPANY.LTD,KORAPUT VS NEELAKANTHA PUJARI	PRAKASH KUMAR MOHANTY VS	// 1ST M.A.C.T,KORAPUT(Koraput) Mac/0000069/2020
165	D-MATA/2232/2025 MATA/52/2025	SANTOSH KUMAR RAY VS JYOTIRMAYEE RAY	MANASH RANJAN NAYAK VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000206/2020
166	D-MATA/3893/2025 MATA/53/2025	SANGRAM KESHARI SAMAL VS DIPIKA MALLICK	SATYAJIT MOHAPATRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000298/2021
167	D-MATA/3022/2025 MATA/54/2025	BISWANATH PANDA VS BINODINI PANDA	AMARENDRA SAHOO VS	// JUDGE FAMILY COURT,KHURDA(Khord CP/0000220/2022
168	D-RPFAM/2086/2025 RPFAM/30/2025	SNIGDHA SASMAL VS SAMBIT SASMAL	MONOMOY BASU VS	// JUDGE FAMILY COURT,CUTTACK(Cutta Crp/0000122/2023
169	D-RPFAM/3617/2025 RPFAM/31/2025	DAMBARUDHAR MOHAPATRA VS SAGARIKA PATI	PRAKASH KUMAR SAMAL VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000044/2024
170	D-RSA/3077/2025 RSA/60/2025	PREMANANDA SAHU VS	SOUMYA MISHRA VS	// A.D.J.,PADAMPUR(Bargarh )

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171	D-RSA/2653/2025 RSA/61/2025	SHANKAR MAHANANDA PUSPALATA DAS @ MAHARANA VS MURALIDHAR BHOLA	TUSAR KUMAR MISHRA VS	RFA/0000002/2018 // DISTRICT & SESSIONS JUDGE,CUTTACK
172	D-RSA/55034/2024 RSA/62/2025	NARASINGHA SAHU VS MINAKUMARI THAKUR	SAROJ KUMAR PADHY VS	RFA/0000147/2017 // A.D.J.,PADAMPUR(Bargarh )
173	D-RVWPET/956/2025 RVWPET/32/2025	UDAYANATH MOHARANA VS PUNJAB AND SIND BANK , BHADRAK	ADV VS	RFA/0000016/2022 // ()
174	D-TRP(C)/3259/2025 TRP(C)/29/2025	SMITARANI SEET VS RAJEEV RANJAN SETH	NISHIKANT MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh)
175	D-TRPCRL/2776/2025 TRPCRL/11/2025	TARUNA KUMAR NAYAK VS SUMITRA MALLICK@NAYAK	BIKRAM KISHORE NAYAK VS	CP/0000391/2024 //0 JUDGE FAMILY COURT, KENDRAPARA
176	D-WA/3690/2025 WA/289/2025	STATE OF ODISHA VS MADHUSMITA RAY	SONAK MISHRA, A.S.C. VS	Crp/0000177/2024 // ()
177	D-WA/3691/2025 WA/290/2025	STATE OF ODISHA VS BANISHREE MAHALA	SONAK MISHRA, A.S.C. VS	// ()
178	D-WA/3688/2025 WA/291/2025	STATE OF ODISHA VS RAMAKANTA BHARATI	SONAK MISHRA, A.S.C. VS	// ()
179	D-WA/2439/2025 WA/292/2025	STATE OF ODISHA VS HAREKRUSHNA SAHOO	JATESWAR NAYAK,A.G.A. VS	// ()
180	D-WA/2893/2025 WA/293/2025	STATE OF ODISHA VS MOHD FAKHRUDDIN RAZVI	SAROJ KUMAR JEE, A.G.A. VS	// ()
181	D-WA/2950/2025 WA/294/2025	STATE OF ODISHA VS KEDARASWAR BARIK	BIBEKANANDA NAYAK, A.G.A. VS	// ()

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182	D-WA/2398/2025 WA/295/2025	BISWAJIT GARDIA VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
183	D-WA/3727/2025 WA/296/2025	STATE OF ODISHA VS GANESH CHANDRA BHYUAN	SUBHA BIKASH PANDA, A.G.A. VS	// 0 //
184	D-WA/2699/2025 WA/297/2025	DEBENDRA NATH BEHERA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
185	D-WA/3736/2025 WA/298/2025	STATE OF ODISHA VS RANJAN KUMAR PRUSTY	SASWAT DAS, A.G.A. VS	// 0 //
186	D-WA/3737/2025 WA/299/2025	STATE OF ODISHA VS PRASAD KUMAR MAHARANA	SASWAT DAS, A.G.A. VS	// 0 //
187	D-WA/3747/2025 WA/300/2025	STATE OF ODISHA VS RANJAN KUMAR BHUYAN	SASWAT DAS, A.G.A. VS	// 0 //
188	D-WA/3744/2025 WA/301/2025	STATE OF ODISHA VS ITISHREE MOHAPATRA	SASWAT DAS, A.G.A. VS	// 0 //
189	D-WA/3776/2025 WA/302/2025	STATE OF ODISHA VS SANJAY KUMAR MAHANTA	SASWAT DAS, A.G.A. VS	// 0 //
190	D-WA/3746/2025 WA/303/2025	STATE OF ODISHA VS KAMALAKANTA PATRI	SASWAT DAS, A.G.A. VS	// 0 //
191	D-WP(C)/393/2025 WP(C)/3146/2025	PRADEEP KUMAR PARIDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
192	D-WP(C)/941/2025 WP(C)/3147/2025	PRADEEP KUMAR TRIPATHY VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //
193	D-WP(C)/3674/2025	SURENDRA BARIK	AKSHAYA KUMAR SUBUDHI	//

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	WP(C)/3148/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/2822/2025 WP(C)/3149/2025	M/S RAPAKA GOVINDA RAO, PANGIPUT, KORAPUT VS THE COMNR OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
195	D-WP(C)/3704/2025 WP(C)/3150/2025	JYOTSHNAMAYEE PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
196	D-WP(C)/3976/2025 WP(C)/3151/2025	PANCHANAN NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
197	D-WP(C)/3705/2025 WP(C)/3152/2025	DR.MINATI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
198	D-WP(C)/3707/2025 WP(C)/3153/2025	NILENDREE PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
199	D-WP(C)/3933/2025 WP(C)/3154/2025	M/S URMILA BUILDERS PVT. LTD., BBSR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
200	D-WP(C)/3801/2025 WP(C)/3155/2025	CHITTA RANJAN KANUNGO VS PUBLIC INFORMATION OFFICER, ODISHA STATE COOPERATIVE BANK LTD., BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //
201	D-WP(C)/55181/2024 WP(C)/3156/2025	PRAMILA HARICHANDAN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
202	D-WP(C)/3738/2025 WP(C)/3157/2025	PRADEEP KUMAR DAS VS AUTHORISED OFFICER, CANARA BANK, ARM BRANCH, CUTTACK	AVIJIT PATNAIK VS	// 0 //
203	D-WP(C)/3930/2025 WP(C)/3158/2025	M/S S.S. CONSTRUCTION CO., KAKATPUR, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
204	D-WP(C)/3788/2025 WP(C)/3159/2025	AJIT KUMAR GIRI VS	SAMEER KUMAR DAS VS	// 0

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205	D-WP(C)/3398/2025 WP(C)/3160/2025	STATE OF ODISHA DR. TAPAN KUMAR PRADHAN VS UNION OF INDIA	IN PERSON VS	// // 0 //
206	D-WP(C)/3968/2025 WP(C)/3161/2025	RABINDRA KUMAR PANDA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
207	D-WP(C)/3868/2025 WP(C)/3162/2025	RINANJALI SABAT VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
208	D-WP(C)/3532/2025 WP(C)/3163/2025	LAXMIPRIYA BARIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
209	D-WP(C)/3969/2025 WP(C)/3164/2025	KHIROD KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
210	D-WP(C)/2984/2025 WP(C)/3165/2025	SABITA PATRA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
211	D-WP(C)/3851/2025 WP(C)/3166/2025	NANDA KISHORE SETHI VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
212	D-WP(C)/569/2025 WP(C)/3167/2025	BISHI KESHAN PANDA VS COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR	DINESH KUMAR PANDA VS	// 0 //
213	D-WP(C)/3555/2025 WP(C)/3168/2025	M/S.VIPUL LTD., BBSR VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
214	D-WP(C)/3355/2025 WP(C)/3169/2025	MOHAMMAD SHAMSHAD VS REGIONAL TRANSPORT OFFICER, TALCHER	ASMIYA RANJAN MAJHI VS	// 0 //
215	D-WP(C)/3871/2025 WP(C)/3170/2025	TRILOCHAN RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //

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216	D-WP(C)/3546/2025 WP(C)/3171/2025	MD.ZAHIRULLAH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
217	D-WP(C)/3462/2025 WP(C)/3172/2025	RIYA SETH VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	NAGEN KUMAR BARIK VS	// 0 //
218	D-WP(C)/3735/2025 WP(C)/3173/2025	MANOJ KUMAR MUDULI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
219	D-WP(C)/821/2025 WP(C)/3174/2025	BICHITRANANDA SARAN VS COLLECTOR, CUTTACK	KEDAR KUMAR DASH VS	// 0 //
220	D-WP(C)/3844/2025 WP(C)/3175/2025	ASHOK KUMAR SAMAL VS UNION OF INDIA	KOUSIK ANANDA GURU VS	// 0 //
221	D-WP(C)/3872/2025 WP(C)/3176/2025	SHASHI BHUSAN BEHERA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
222	D-WP(C)/3523/2025 WP(C)/3177/2025	ROJALIN PARIDA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
223	D-WP(C)/3572/2025 WP(C)/3178/2025	JHANJA SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
224	D-WP(C)/3526/2025 WP(C)/3179/2025	JYOTIRMAYEE DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
225	D-WP(C)/3531/2025 WP(C)/3180/2025	PARBATI ACHARYA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
226	D-WP(C)/3712/2025 WP(C)/3181/2025	NANDITA MISHRA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
227	D-WP(C)/3876/2025	GHATU RANA	DHANANJAYA MUND	//

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	WP(C)/3182/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/1298/2025 WP(C)/3183/2025	M/S JOHARIMAL HIGH SCHOOL, CUTTACK VS THE PRINCIPAL COMMISSIONER OF INCOME TAX(EXEMPTIONS), HYDERABAD.	BIJAY PANDA VS	// 0 //
229	D-WP(C)/3877/2025 WP(C)/3184/2025	AMITABH MAITY VS GENERAL MANAGER (ELECTRICAL), TATA POWER NORTHERN ODISHA DISTRIBUTION LIMITED (TPNODL), BALASORE	NIRANJAN PANDA VS	// 0 //
230	D-WP(C)/3843/2025 WP(C)/3185/2025	PAKILI GOCHHAYAT VS STATE OF ORISSA	RAJALAXMI BISWAL VS	// 0 //
231	D-WP(C)/3878/2025 WP(C)/3186/2025	PUSPANJALI PATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
232	D-WP(C)/3717/2025 WP(C)/3187/2025	TUNU MOHARANA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
233	D-WP(C)/3879/2025 WP(C)/3188/2025	KATHA RANA @ KATH RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
234	D-WP(C)/3874/2025 WP(C)/3189/2025	BIRMAN RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
235	D-WP(C)/3957/2025 WP(C)/3190/2025	MUKA PADIAMI VS COLLECTOR MALKANGIRI	GOPINATH MISHRA VS	// 0 //
236	D-WP(C)/3793/2025 WP(C)/3191/2025	SUDHANSU SEKHAR MAIKAP VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
237	D-WP(C)/3966/2025 WP(C)/3192/2025	ANJALIPRIYA PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
238	D-WP(C)/3835/2025 WP(C)/3193/2025	M/S. SATYA RANJAN MOHANTY, TULASI CHOURA, MAYURBHANJ VS	KAJAL SAHOO VS	// 0

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239	D-WP(C)/3918/2025 WP(C)/3194/2025	COMNR (APPEALS), GST, CX AND CUTOMS, BBSR MADAN MOHAN SWAIN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0 //
240	D-WP(C)/3803/2025 WP(C)/3195/2025	PRASANT KUMAR SWAIN VS R.T.O. BHUBANESWAR-I	KHIROD CHANDRA MAJHI VS	// 0 //
241	D-WP(C)/3967/2025 WP(C)/3196/2025	CHINTAMANI ACHARYA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
242	D-WP(C)/3827/2025 WP(C)/3197/2025	M/S. HARA BRIQUETTE INDUSTRIES, PARADEEP, JAGATSINGHPUR VS THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	MANASH RANJAN NAYAK VS	// 0 //
243	D-WP(C)/1511/2025 WP(C)/3198/2025	SATYASAI MEDICAL COLLEGE, HOSPITAL AND RESEARCH CENTRE, BBSR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
244	D-WP(C)/3970/2025 WP(C)/3199/2025	KABIRAJ SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
245	D-WP(C)/3913/2025 WP(C)/3200/2025	CHETANA TRUST VS CENTRAL BOARD OF DIRECT TAXES (CBDT), DELHI	CHITRASEN PARIDA VS	// 0 //
246	D-WP(C)/3814/2025 WP(C)/3201/2025	ATMARAM PRADHAN VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
247	D-WP(C)/3944/2025 WP(C)/3202/2025	DR.BABITA PATRO VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //
248	D-WP(C)/4043/2025 WP(C)/3203/2025	DALI BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
249	D-WP(C)/54400/2024 WP(C)/3204/2025	ANITA KUMARI SETHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //

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250	D-WP(C)/3958/2025 WP(C)/3205/2025	PRASANNA KUMAR SWAIN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
251	D-WP(C)/1625/2025 WP(C)/3206/2025	SRIDEBI @ SRIDEVI BHUYAN VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
252	D-WP(C)/3959/2025 WP(C)/3207/2025	DURYODHAN JENA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
253	D-WP(C)/3891/2025 WP(C)/3208/2025	DIPTA RANJAN JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
254	D-WP(C)/54401/2024 WP(C)/3209/2025	NANDITA SINGH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
255	D-WP(C)/3961/2025 WP(C)/3210/2025	MINAKSHI SATPATHY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
256	D-WP(C)/3808/2025 WP(C)/3211/2025	KANHU CHARAN NAHAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
257	D-WP(C)/3977/2025 WP(C)/3212/2025	BAILOCHAN PADHIHARI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
258	D-WP(C)/3962/2025 WP(C)/3213/2025	ANNAPURNA NATH VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
259	D-WP(C)/1667/2025 WP(C)/3214/2025	ASHOK KUMAR NATH VS COLLECTOR, JAGATSINGHPUR	DOLAGOBINDA MOHAPATRA VS	// 0 //
260	D-WP(C)/54393/2024 WP(C)/3215/2025	BANITA NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
261	D-WP(C)/3963/2025	NIRANJAN SAHOO	ANIL KUMAR BEHERA	//

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	WP(C)/3216/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/2768/2025 WP(C)/3217/2025	SUBHASISH MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
263	D-WP(C)/3964/2025 WP(C)/3218/2025	AJAYA KUMAR SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
264	D-WP(C)/54404/2024 WP(C)/3219/2025	KABITA BHATRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
265	D-WP(C)/3986/2025 WP(C)/3220/2025	MADHUSUDAN PRADHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
266	D-WP(C)/1748/2025 WP(C)/3221/2025	PRASANTA KUMAR SAHOO VS BHARATI SAHOO	APARESH BHOI VS	// 0 //
267	D-WP(C)/54405/2024 WP(C)/3222/2025	LAKSHYAPATI SABAR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
268	D-WP(C)/3431/2025 WP(C)/3223/2025	ANDRIYA KUMAR DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
269	D-WP(C)/3881/2025 WP(C)/3224/2025	NEPAL RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
270	D-WP(C)/54406/2024 WP(C)/3225/2025	NIRAKAR PARIDA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
271	D-WP(C)/54392/2024 WP(C)/3226/2025	MINAKSHI SINGH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
272	D-WP(C)/3467/2025 WP(C)/3227/2025	BHARAT BHUSHAN PANDA VS	SUBHAM AGRAWAL VS	// 0

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273	D-WP(C)/54391/2024 WP(C)/3228/2025	STATE OF ODISHA KUMUDINI SARDAR VS	MAHENDRA KUMAR SAHOO VS	// // 0
274	D-WP(C)/3908/2025 WP(C)/3229/2025	STATE OF ODISHA JAGABANDHU BEHERA VS	SATYAJIT MOHAPATRA (2) VS	// // 0
275	D-WP(C)/2203/2025 WP(C)/3230/2025	STATE OF ODISHA M/S DAKHINESWARI SAW MILL, JAGATPUR. VS	RABINARAYAN NAYAK VS	// // 0
276	D-WP(C)/3909/2025 WP(C)/3231/2025	STATE OF ODISHA MOHAN KANHAR VS	GOPAL KRUSHNA NANDA VS	// // 0
277	D-WP(C)/54371/2024 WP(C)/3232/2025	STATE OF ODISHA ODISHA GRMAYA BANK, HINDOL BRANCH, DHENKANAL VS	HEMANTA KUMAR MOHANTA VS	// // 0
278	D-WP(C)/54274/2024 WP(C)/3233/2025	STATE OF ODISHA RANJUBALA BEHURA VS	SHASHI BHUSAN JENA VS	// // 0
279	D-WP(C)/3910/2025 WP(C)/3234/2025	STATE OF ODISHA JYOTISH KUMAR PANDEY VS	PRASANTA KUMAR SATAPATHY VS	// // 0
280	D-WP(C)/54347/2024 WP(C)/3235/2025	STATE OF ODISHA KSHITISH KUMAR PATRA VS	MAHENDRA KUMAR SAHOO VS	// // 0
281	D-WP(C)/4079/2025 WP(C)/3236/2025	STATE OF ODISHA SISIR KUMAR PATRO VS	SUBASH CHANDRA ACHARYA VS	// // 0
282	D-WP(C)/54123/2024 WP(C)/3237/2025	STATE OF ODISHA SAPAN KUMAR BASAK VS	SWAYAMJIT ROUT VS	// // 0
283	D-WP(C)/2262/2025 WP(C)/3238/2025	C.D.A.CUTTACK ABDUL AMJAD KHAN VS	DEBABRATA DASH VS	// // 0
		RESERVE BANK OF INDIA, ODISHA, BBSR.		//

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284	D-WP(C)/54407/2024 WP(C)/3239/2025	SULOCHANA NAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
285	D-WP(C)/1431/2025 WP(C)/3240/2025	DR.SURESH CHANDRA PANI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
286	D-WP(C)/54408/2024 WP(C)/3241/2025	BASUDEV MALLIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
287	D-WP(C)/3911/2025 WP(C)/3242/2025	SARAT KUMAR PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
288	D-WP(C)/3914/2025 WP(C)/3243/2025	SABITA PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
289	D-WP(C)/2386/2025 WP(C)/3244/2025	RAMACHANDRA SAHU VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
290	D-WP(C)/2317/2025 WP(C)/3245/2025	SANJIT KUMAR SAHOO @ SANJIT SAHOO VS REGIONAL MANAGER OF BANK OF INDIA, BBSR	BINAYA KUMAR MOHANTY VS	// 0 //
291	D-WP(C)/4173/2025 WP(C)/3246/2025	MANOJ KUMAR MARTHA VS ODISHA STAFF SELECTION COMMISSION, BBSR	KUNAL KUMAR SWAIN VS	// 0 //
292	D-WP(C)/2327/2025 WP(C)/3247/2025	STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH, BBSR VS DISTRICT MAGISTATE CUM COLLECTOR, JAGATSINGHPUR	PRATIK DASH VS	// 0 //
293	D-WP(C)/4056/2025 WP(C)/3248/2025	PARAMESWAR DASH VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
294	D-WP(C)/2413/2025 WP(C)/3249/2025	NIRMALA KUMARI PATRA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
295	D-WP(C)/3742/2025	ASHOK KUMAR SETHI	NIRANJAN BISWAL	//

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	WP(C)/3250/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/4059/2025 WP(C)/3251/2025	BHOJARAJ SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
297	D-WP(C)/3903/2025 WP(C)/3252/2025	NIRANJAN NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
298	D-WP(C)/3115/2025 WP(C)/3253/2025	DEBADUTTA TIADI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
299	D-WP(C)/4169/2025 WP(C)/3254/2025	MAHIMA NAIK VS CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COALFIELDS LTD., SAMBALPUR	ACHYUTANANDA PATTANAİK VS	// 0 //
300	D-WP(C)/2566/2025 WP(C)/3255/2025	KANHU GOCHHAYAT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
301	D-WP(C)/3406/2025 WP(C)/3256/2025	SWADESH BUSINESS SOLUTION PRIVATE LIMITED,BHUBANESWAR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
302	D-WP(C)/4174/2025 WP(C)/3257/2025	DIBYARANJAN KHATOI VS ODISHA STAFF SELECTION COMMISSION, KHORDHA	KUNAL KUMAR SWAIN VS	// 0 //
303	D-WP(C)/4030/2025 WP(C)/3258/2025	DR.PRAGYNA PRIYADARSHINI VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
304	D-WP(C)/3175/2025 WP(C)/3259/2025	SURYAMANI DASH VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
305	D-WP(C)/3445/2025 WP(C)/3260/2025	ANADI CHARAN BEHERA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
306	D-WP(C)/2568/2025 WP(C)/3261/2025	BIJAY LAXMI NAYAK VS	SAMEER KUMAR DAS VS	// 0

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307	D-WP(C)/4216/2025 WP(C)/3262/2025	STATE OF ODISHA DEBENDRA NATH BEHERA VS	NILAMADHAB SARKAR VS	// // 0
308	D-WP(C)/3826/2025 WP(C)/3263/2025	STATE OF ODISHA TRILOCHAN MOHANTA VS	SUBHANKAR ROUT VS	// // 0
309	D-WP(C)/4117/2025 WP(C)/3264/2025	STATE OF ODISHA PRAFULLA CHANDRA NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
310	D-WP(C)/54268/2024 WP(C)/3265/2025	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	SHASHI BHUSAN JENA VS	// // 0
311	D-WP(C)/1689/2025 WP(C)/3266/2025	STATE OF ODISHA NAIK BANDHU CHINDA VS	DHANANJAYA MUND VS	// // 0
312	D-WP(C)/1512/2025 WP(C)/3267/2025	STATE OF ODISHA BIBHUTI BHUSAN CHAMPATI VS	HEMANTA KUMAR ROUT VS	// // 0
313	D-WP(C)/4192/2025 WP(C)/3268/2025	UNION OF INDIA DILLIP KUMAR SWAIN VS	KURESH PRASAD DASH VS	// // 0
314	D-WP(C)/4131/2025 WP(C)/3269/2025	STATE OF ODISHA NIRANJAN JENA VS	RAJAT KUMAR PANDA VS	// // 0
315	D-WP(C)/2500/2025 WP(C)/3270/2025	SR. DSC, EAST COAST RAILWAY, KHURDA ROAD M/S. DILLIP KUMAR MOHANTY, KHORDHA VS	MADHAB LAL AGARWAL VS	// // 0
316	D-WP(C)/2628/2025 WP(C)/3271/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK LIBSBETH PRADHAN VS	SANTOSH KUMAR MAHANTY VS	// // 0
317	D-WP(C)/54995/2024 WP(C)/3272/2025	STATE OF ODISHA LINGARAJ SAHOO VS	BASUDEV BARIK VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/3924/2025 WP(C)/3273/2025	PADMINI KHUNTIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
319	D-WP(C)/3912/2025 WP(C)/3274/2025	M/S. MATRUBHUMI SHELTERS PVT. LTD., KHURDA VS B.D.A. BBSR, VICE CHAIRMAN	AMIT PRASAD BOSE VS	// 0 //
320	D-WP(C)/4000/2025 WP(C)/3275/2025	RAMACHANDRA MUTARANGA @ RAM CHANDRA MUTARANGA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
321	D-WP(C)/2820/2025 WP(C)/3276/2025	THE GOVERING BODY OF PRANANATH AUTONOMOUS COLLEGE, KHURDA VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// 0 //
322	D-WP(C)/2835/2025 WP(C)/3277/2025	M/S. PANCHANAN BIRABARA JAGDEVRAY, KHORDHA VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	MADHAB LAL AGARWAL VS	// 0 //
323	D-WP(C)/3884/2025 WP(C)/3278/2025	THE URBAN COOPERATIVE BANK LTD., BBSR VS SAGARIKA MISHRA	BAIDHAR SAHOO VS	// 0 //
324	D-WP(C)/3038/2025 WP(C)/3279/2025	GOBARDHAN RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
325	D-WP(C)/3904/2025 WP(C)/3280/2025	BINAYAK DIGAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
326	D-WP(C)/3152/2025 WP(C)/3281/2025	M/S. AJAYA KUMAR PRADHAN, KHURDA VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
327	D-WP(C)/3971/2025 WP(C)/3282/2025	SUDAM NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
328	D-WP(C)/54447/2024 WP(C)/3283/2025	JALLI SAHOO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
329	D-WP(C)/3965/2025	ARATI GARNAIK	ANIL KUMAR BEHERA	//

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	WP(C)/3284/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/3391/2025 WP(C)/3285/2025	VEDANTA LIMITED,SEZ, JHARSUGUDA VS UNION OF INDIA	PRASHANTA KUMAR NAYAK VS	// 0 //
331	D-WP(C)/3379/2025 WP(C)/3286/2025	DR.ATAL BIHARI DAS VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
332	D-WP(C)/3753/2025 WP(C)/3287/2025	DURGA PRASAD MISHRA VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //
333	D-WP(C)/4211/2025 WP(C)/3288/2025	CHANDAN PRADHAN VS STATE OF ODISHA	PAMI RATH VS	// 0 //
334	D-WP(C)/3623/2025 WP(C)/3289/2025	JAGANNATH SAMAL VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
335	D-WP(C)/3833/2025 WP(C)/3290/2025	BASANTA KUMAR RAYAGUR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
336	D-WP(C)/3360/2025 WP(C)/3291/2025	ASHOK JENASAMANTA VS STATE OF ODISHA	H.V.B.R.K.DORA VS	// 0 //
337	D-WP(C)/4063/2025 WP(C)/3292/2025	ARUN NAIK VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
338	D-WP(C)/3244/2025 WP(C)/3293/2025	PRADEEP KUMAR GOUDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
339	D-WP(C)/4212/2025 WP(C)/3294/2025	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	PAMI RATH VS	// 0 //
340	D-WP(C)/54852/2024 WP(C)/3295/2025	NURAJAN BIBI VS	AMIYA RANJAN SETHY VS	// 0

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341	D-WP(C)/54409/2024 WP(C)/3296/2025	STATE OF ODISHA PRATAP PUJARI VS	MAHENDRA KUMAR SAHOO VS	// // 0
342	D-WP(C)/3456/2025 WP(C)/3297/2025	STATE OF ODISHA RAJAT KUMAR PADHAN VS	AKSHAYA KUMAR JENA VS	// // 0
343	D-WP(C)/4068/2025 WP(C)/3298/2025	STATE OF ODISHA DAKSHYA KUMAR DASH VS	JYOTI RANJAN KAR VS	// // 0
344	D-WP(C)/3856/2025 WP(C)/3299/2025	STATE OF ODISHA PRAVAKAR NAYAK VS	ANJAN KUMAR BISWAL VS	// // 0
345	D-WP(C)/3991/2025 WP(C)/3300/2025	STATE OF ODISHA RATIKANTA MOHANTA VS	SUDHASHREE PASAYAT VS	// // 0
346	D-WP(C)/4207/2025 WP(C)/3301/2025	STATE OF ODISHA SOMANATH SAHU VS	TRILOCHAN NANDA VS	// // 0
347	D-WP(C)/3846/2025 WP(C)/3302/2025	STATE OF ODISHA SATYA SUNDAR BISWAL VS	HARA PRASAD RATH VS	// // 0
348	D-WP(C)/3696/2025 WP(C)/3303/2025	STATE OF ODISHA DR.ASHISH KUMAR MOHAPATRA VS	DEBENDRA MOHANTA VS	// // 0
349	D-WP(C)/3905/2025 WP(C)/3304/2025	UNION OF INDIA SHANTI MAHANANDA VS	AMIT PRASAD BOSE VS	// // 0
350	D-WP(C)/3203/2025 WP(C)/3305/2025	SUB COLLECTOR, SADAR, SAMBALPUR GODABARI PRADHAN VS	SURYAKANTA DWIBEDI VS	// // 0
351	D-WP(C)/3895/2025 WP(C)/3306/2025	STATE OF ODISHA SAHADEV PUJARI VS	RAJESH TRIPATHY VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/3906/2025 WP(C)/3307/2025	GANDHI MALLICK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
353	D-WP(C)/4077/2025 WP(C)/3308/2025	SAMARENDRA BEHERA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
354	D-WP(C)/3943/2025 WP(C)/3309/2025	RATNAKAR SATPATHY VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
355	D-WP(C)/4015/2025 WP(C)/3310/2025	KIRTAN CHANDRA RANA VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
356	D-WP(C)/3973/2025 WP(C)/3311/2025	LAMBODAR NAIK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
357	D-WP(C)/3603/2025 WP(C)/3312/2025	FIROZA BIBI VS STATE OF ODISHA	SANJEEV UDGATA VS	// 0 //
358	D-WP(C)/4018/2025 WP(C)/3313/2025	SEETA BEHERA VS CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	DIPTI RANJAN MOHAPATRA VS	// 0 //
359	D-WP(C)/3454/2025 WP(C)/3314/2025	M.N PADMALOCHAN SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //
360	D-WP(C)/4019/2025 WP(C)/3315/2025	SUNIL KUMAR PANDA VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
361	D-WP(C)/4049/2025 WP(C)/3316/2025	ANANTA KUMAR SAHOO VS MANAGER HR, NTPC, KANIHA, ANGUL	GYANA RANJAN MAHAPATRA VS	// 0 //
362	D-WP(C)/4042/2025 WP(C)/3317/2025	M/S. LAXMI SALES AND SERVICE PRIVATE LIMITED, BARGARH VS STATE BANK OF INDIA, SME BRANCH, BARGARH	SAGARIKA SAHOO VS	// 0 //
363	D-WP(C)/3899/2025	HIMANSHU SEKHAR MISHRA	RAJESWAAR DASH	//

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	WP(C)/3318/2025	VS THE DEVELOPMENT COMNR-CUM-ADDL. CHIEF SECY, GOVT. OF ODISHA, BBSR	VS	() //
364	D-WP(C)/4044/2025 WP(C)/3319/2025	M/S. MERLIN MIN MOVERS, KEONJHAR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS,NEW DELHI	KANANBALA ROY CHOUDHURY VS	// () //
365	D-WP(C)/4090/2025 WP(C)/3320/2025	AJIT PAIKRAY JAGADEV MOHAPATRA VS STATE OF ODISHA	MANASH RANJAN BAUG VS	// () //
366	D-WP(C)/3907/2025 WP(C)/3321/2025	SIMANCHALA NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// () //
367	D-WP(C)/4093/2025 WP(C)/3322/2025	SOUBHAGINI HOTA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// () //
368	D-WP(C)/3900/2025 WP(C)/3323/2025	MUKTIKANTA BARIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// () //
369	D-ABLAPL/3058/2025 ABLAPL/1216/2025	LAXMIPRIYA ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KHUNTUNI /171 /2019 () //
370	D-ABLAPL/2956/2025 ABLAPL/1217/2025	MEERAJ HUSSAIN VS STATE OF ODISHA	SUKUMAR KALYAN VS	MAHILA P.S.(BBSR) /6 /2025 () //
371	D-ABLAPL/3089/2025 ABLAPL/1218/2025	MALAYA KUMAR JENA @ SANJAY KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /32 /2025 () //
372	D-ABLAPL/3071/2025 ABLAPL/1219/2025	KABITA NAYAK @ KABITA RANI NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SORO /743 /2024 () //
373	D-ABLAPL/3091/2025 ABLAPL/1220/2025	PRASANTA CHANDRA RANA VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /14 /2025 () //
374	D-ABLAPL/1976/2025 ABLAPL/1221/2025	RAMESH CHANDRA ROUT @ KALIA VS	SUVASHISH PATTANAIAK VS	KHURDA SADAR /3 /2025 ()

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375	D-ABLAPL/3056/2025 ABLAPL/1222/2025	STATE OF ODISHA SUBASH BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /8 /2025 () //
376	D-ABLAPL/3074/2025 ABLAPL/1223/2025	SURYAKANTA PANDA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /32 /2025 () //
377	D-ABLAPL/3057/2025 ABLAPL/1224/2025	BUDU DISARI @ PUJARI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /358 /2024 () //
378	D-ABLAPL/2957/2025 ABLAPL/1225/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	MALGODOWN /10 /2025 () //
379	D-ABLAPL/2769/2025 ABLAPL/1226/2025	DEBADATTA PRADHAN VS STATE OF ODISHA	PURNA CHANDRA DAS VS	K.SINGHPUR /7 /2025 () //
380	D-ABLAPL/2206/2025 ABLAPL/1227/2025	SAMBHU BANCHHOR VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BOUDH /382 /2024 () //
381	D-ABLAPL/2762/2025 ABLAPL/1228/2025	NIRANJAN BISOI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /322 /2024 () //
382	D-ABLAPL/2431/2025 ABLAPL/1229/2025	SAI PRAKASH BEJ VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /17 /2025 () //
383	D-ABLAPL/2445/2025 ABLAPL/1230/2025	ABINASH MAHAPATRA VS STATE OF ODISHA	SANJAYA MAJHI VS	HEMGIR /164 /2021 J.M.F.C,HEMGIR(Sundargarh) GR/0001075/2021
384	D-ABLAPL/2774/2025 ABLAPL/1231/2025	SUDHANSU SEKHAR BEHERA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	NIMAKHANDI /24 /2025 () //
385	D-ABLAPL/3130/2025 ABLAPL/1232/2025	NIRMAL HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /121 /2024 () //

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386	D-ABLAPL/2733/2025 ABLAPL/1233/2025	DIBYARANJAN MAIKAP @ KALIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BONTH /166 /2022 () //
387	D-ABLAPL/3035/2025 ABLAPL/1234/2025	SANIA MALLIK @ MALIK VS STATE OF ODISHA	PRATIK NAYAK VS	KHALLIKOTE /652 /2024 () //
388	D-ABLAPL/2787/2025 ABLAPL/1235/2025	JACOB JANI @ MITHUN DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /1022 /2024 () //
389	D-ABLAPL/3111/2025 ABLAPL/1236/2025	DAMBARUDHAR SAHOO @ DAMBARU SAHOO @ DIPUNI SAHOO VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NIALI /450 /2024 () //
390	D-ABLAPL/3109/2025 ABLAPL/1237/2025	P. ANTIYA @ P DEBENDRA PATRO VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	GOLANTHARA (BERHAMPUR) /233 /2024 () //
391	D-ABLAPL/3112/2025 ABLAPL/1238/2025	P. CHANTI PATRA @ P. ANURAJU PATRO VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	GOLANTHARA (BERHAMPUR) /233 /2024 () //
392	D-ABLAPL/3088/2025 ABLAPL/1239/2025	JITU @ JITENDRA JENA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	TIGIRIA /300 /2024 () //
393	D-ABLAPL/2677/2025 ABLAPL/1240/2025	RAJU @ RAJKISHORE MALLIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	DHENKANAL SADAR /872 /2024 () //
394	D-ABLAPL/3186/2025 ABLAPL/1241/2025	SUSHANTA DEHURY @ KALA @ SUSHANTA DEHURI VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	GONDIA /251 /2024 () //
395	D-ABLAPL/3121/2025 ABLAPL/1242/2025	JITESH KUMAR PRADHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	GOPALPRASAD /15 /2025 () //
396	D-ABLAPL/3163/2025 ABLAPL/1243/2025	MANDINI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.SINGHPUR /7 /2025 () //
397	D-ABLAPL/3082/2025	GHANASHYAM BEHERA	RABINDRA NATH PANDA	/ /0

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	ABLAPL/1244/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
398	D-ABLAPL/2682/2025 ABLAPL/1245/2025	DEEPAK CHHOTARAY VS STATE OF ODISHA	ARIJEET MISHRA VS	2(A)CC/0000029/2025 AIR FIELD P.S. /6 /2025 ( ) //
399	D-ABLAPL/3165/2025 ABLAPL/1246/2025	SANJAY KUMAR JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 S.D.J.M.,BALASORE(Baleshwar)
400	D-ABLAPL/3087/2025 ABLAPL/1247/2025	RUPALI MISHRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	2(A)CC/0000012/2025 PURIGHAT /28 /2025 ( ) //
401	D-ABLAPL/3171/2025 ABLAPL/1248/2025	GOBINDA MEHER VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TELKOI /312 /2024 ( ) //
402	D-ABLAPL/3090/2025 ABLAPL/1249/2025	RAJARAM NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	PATNAGARH /12 /2025 ( ) //
403	D-ABLAPL/3167/2025 ABLAPL/1250/2025	CHANDAN KUMAR SAHOO @ SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /171 /2024 ( ) //
404	D-ABLAPL/3106/2025 ABLAPL/1251/2025	PITAMBAR MAJHI VS UNION OF INDIA (NCB)	SUJATA JENA VS	NCB BHUBANESWAR /4 /2023 ( ) //
405	D-ABLAPL/2875/2025 ABLAPL/1252/2025	ANTA RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /277 /2024 ( ) //
406	D-ABLAPL/3172/2025 ABLAPL/1253/2025	MAHEMUD KHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /26 /2025 ( ) //
407	D-ABLAPL/3161/2025 ABLAPL/1254/2025	SIBULU SAMAL @ SIDHANTA SAMAL VS STATE OF ODISHA	SUBHARNSU SEKHAR PANDA VS	RASOL /19 /2025 ( ) //
408	D-ABLAPL/3174/2025 ABLAPL/1255/2025	PRAMOD KUMAR PUHAN VS	SANJIB KUMAR BHANJADEO VS	MANGALPUR /20 /2025 ( )

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409	D-ABLAPL/3145/2025 ABLAPL/1256/2025	STATE OF ODISHA UDAYA NATH MALIK @ TIKUA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	// NISCHINTAKOILI /6 /2025 ()
410	D-ABLAPL/1640/2025 ABLAPL/1257/2025	DINABANDHU SAMAL VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	// LINGARAJ P.S. /124 /2024 ()
411	D-ABLAPL/2517/2025 ABLAPL/1258/2025	STATE OF ODISHA BICHITRA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// PATTAMUNDAI RURAL PS /32 /2025 ()
412	D-ABLAPL/2556/2025 ABLAPL/1259/2025	STATE OF ODISHA HARISH MOHANTY VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// DHAMNAGAR /21 /2025 ()
413	D-ABLAPL/3039/2025 ABLAPL/1260/2025	ARJUN PATTANAYAK@KANHU PATTANAYAK@ARJUN KUMAR PATTANAYAK VS UNION OF INDIA(NCB)	BISWORANJAN SWAIN VS	// NCB BHUBANESWAR /6 /2024 ()
414	D-ABLAPL/2003/2025 ABLAPL/1261/2025	SANJAY KUMAR MOHANTA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	// PATNA /188 /2024 ()
415	D-ABLAPL/2335/2025 ABLAPL/1262/2025	SUSHIL MALLIK @ DUKUDA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// PIRAHAT P.S /251 /2024 ()
416	D-ABLAPL/2880/2025 ABLAPL/1263/2025	BIRANCHI RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /277 /2024 ()
417	D-ABLAPL/2196/2025 ABLAPL/1264/2025	SUSHANT KUMAR SAHOO @ SUSANT SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// AUL /693 /2024 ()
418	D-ABLAPL/3190/2025 ABLAPL/1265/2025	SUSANTA @ SUSHANT BHOSAGAR VS STATE OF ODISHA	SIDHARTHA DAS VS	// BARGARH /680 /2022 ()